

(b) Railway	More than	
	3 Years	5 Years
Eastern	2	3
Northern	2	1
South Eastern	4	3

(c) Does not arise.

ARRANGEMENTS FOR HANDLING GOODS  
AND PARCELS AT STATIONS ON SOUTH  
EASTERN RAILWAY

1000. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether departmental and casual labour arrangements were replaced at various stations for handling goods and parcels in Nagpur Division on the South Eastern Railway in 1966;

(b) if so, the extent of economy achieved per annum as a result of this change over;

(c) whether any economy has been achieved by replacing departmental labour with contract labour for handling goods at Bilaspur Goods Shed, if so, to what extent;

(d) whether it is proposed to extend contract system to other important stations in different divisions of the South Eastern Railway like Tata-nagar, Chakradharpur, Bandamonda, Kharagpur, Adra, Khurda Road and Cuttack etc., to economise the handling cost as an immediate economy measure; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) Rs. 36,170.15 for the period from September, 1966 to March, 1967.

(c) Yes. Rs. 10,020.63 for the period from 15th July, 1966 to 31st March, 1967.

(d) There are no proposals at present under consideration.

(e) The extension of the contract system to more stations where departmental handling is in force would give rise to the question of absorption of staff who would be rendered surplus.

Having regard to factors such as availability of competent contractors, saving in expenditure, possibility of absorption of surplus staff etc., the extension of the contract system to other stations will be decided.

PAYMENT OF ADMINISTRATIVE OFFICES  
IN BOMBAY

1001. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of pay clerks and cash guards called from out divisions to Bombay to manage the payment of Administrative Offices of the Central Railways on every first working day of month;

(b) the total amount of T.A. required to be paid to the out division staff on this account every month; and

(c) whether by utilising the Headquarters pay clerks, payment of Administrative Offices could be effected in two days?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) (i) 35 Pay Clerks. (ii) 70 Cash Guards.

(b) Rs. 1500 (Approx.)

(c) No.

RAILWAY EMPLOYEES AS MEMBERS OF  
LOCAL BODIES

1002. SHRI V. M. CHORDIA:  
SHRI JAGAT NARAIN:  
SHRI D. THENGARI:  
SHRI SUNDAR SINGH  
BHANDARI:  
SHRI G. P. SOMASUNDAR-  
RAM:  
SHRI CHITTA BASU:  
SHRI G. MURAHARI:  
SHRI BIRA KESARI DEV:  
SHRI R. S. KHANDEKAR:  
DR. B. N. ANTANI:

Will the Minister of RAILWAYS be pleased to state the names and designations of Railway Employees in the

country who were the members of local bodies from 1940 to 1967 year-wise together with the details of the local bodies of which they were members?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA):** Information is being collected and will be laid on the Table of the Sabha.

**WEST GERMAN ASSISTANCE TO PROROTYPE PRODUCTION AND TRAINING CENTRE IN OKHLA**

1003. **SHRI DAHYABHAI V. PATEL:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state the nature and the extent of West German assistance given to the Prototype Production and Training Centre in Okhla?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED):** The Government of Federal Republic of Germany has provided machinery, equipment, tools and spare parts worth Rs. 36.25 lakhs besides the necessary training aids; the services of 23 technicians including a Team Leader for a period of three years involving an additional expenditure of about Rs. 22.50 lakhs, and the services of an architect for planning and construction of workshops and other buildings.

**INDUSTRIAL CO-OPERATIVES IN MADHYA PRADESH**

1004. **SHRI K. C. BAGHEL:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of industrial co-operative societies functioning at present in Madhya Pradesh; and

(b) their production capacities and their out-put during 1966-67?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED):** (a) and (b) There are 3,404 industrial cooperative societies in Madhya Pradesh out of which 2,300 are functioning. Information regarding production capacities and output during 1966-67 is not readily available.

**†आंध्र प्रदेश में डार्ई भूी का  
बनाया जाना**

691. **श्री सुन्दर सिंह भंडारी :** क्या औद्योगिक विकास तथा रत्नवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डा० धर्म तेजा ने आंध्र प्रदेश में एक ठलाई भट्टी तैयार करने की योजना बनाई थी जिसके लिये आंध्र प्रदेश सरकार ने जमानत दी थी ;

(ख) क्या यह भी सच है कि डा० तेजा के दिवालिया घोषित होने के बाद उस भट्टी के लिये सामान मंगाया गया और आंध्र प्रदेश सरकार से उसकी अदायगी करने को कहा गया; और

(ग) क्या केन्द्रीय सरकार राज्य सरकार को सहायता देने का विचार रखती है जिससे कि वह अपने वित्त संबंधी वचनों को पूरा कर सके ?

**‡[SETTING UP OF A FOUNDRY FURNACE IN ANDHRA PRADESH]**

691. **SHRI SUNDAR SINGH BHANDARI:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Dr. Dharma Teja had formulated a scheme for setting up of a foundry furnace in Andhra Pradesh for which the Andhra Pradesh Government had stood security;

(b) whether it is also a fact that after Dr. Teja was declared insolvent

**†**Transferred from the the 9th August 1967.

**‡[ ]** English translation.